

BUSINESS ADVISORY COMMITTEE
(Eighteenth Lok Sabha)

ELEVENTH REPORT
(Presented on 2.12.2025)

The Business Advisory Committee held a sitting on Sunday, the 30th November, 2025.

2. The Committee recommended the allocation of time to the following items of business as shown against each:-

(1) The Manipur Goods and Services Tax (Second Amendment) Bill, 2025, after its introduction. <i>(Consideration and passing)</i>	3 Hours
(2) The Central Excise (Amendment) Bill, 2025, after its introduction. <i>(Consideration and passing)</i>	3 Hours
(3) The Health Security se National Security Cess Bill, 2025, after its introduction. <i>(Consideration and passing)</i>	6 Hours
(4) Discussion and Voting on the First Batch of Supplementary Demands for Grants for the year 2025-26 and introduction, consideration and passing of the related Appropriation Bill.	6 Hours
(5) Discussion on the 150th Anniversary of the National Song "Vande Mataram".	10 Hours

NEW DELHI;
30th November, 2025
Agrahayana 9, 1947 (Saka)

Om Birla
Chairperson,
Business Advisory Committee.